NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 31

IVN.P 16/2023 IN C.P.(IB) 939/MB/2022

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **16.04.2024**

NAME OF THE PARTIES: **GANESH TRADERS V/s MRS JIGNA DEVANG MEHTA**

Section 95(1) & 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

IVN.P 16/2023 IN C.P.(IB) 939/MB/2022

1) Mr. Manoj Mishra, Ld. Counsel for the Financial Creditor, Mr. Sanjay Dubey, Ld. Counsel for the Respondent/Personal Guarantor, Mr. Nithish Bangera, Ld. Counsel for the Resolution Professional and Ms. Devashree, Ld. Counsel for the Intervenor are present.

2) Counsel for the Financial Creditor submits that Reply has been filed by the Respondent/Personal Guarantor and the same has also been served upon them in the Morning. Counsel for the Financial Creditor seeks some time to peruse the same and advance their submissions on the next date of hearing.

3) At request, stand over to 09.05.2024, for further consideration and hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare